

**GOVERNMENT OF RAJASTHAN
LAW AND LEGAL AFFAIRS DEPARTMENT**

No.F.1(3)Nyay/2010


Dated

Notification

In partial modification of the earlier notification No. F.2(4)Nyay/2018 dated 05.10.2018, in exercise of the powers conferred by section 20B of the Specific Relief Act, 1963, the State Government with the consultation of Hon'ble the Chief Justice of Rajasthan High Court hereby designates the following Civil Courts mentioned in Column no. 3 as Special Courts, within the local limits of the area to exercise jurisdiction and to try a suit under this Act in respect of contracts relating to infrastructure projects as under:-

S.N.	Name of Judgeship	The Courts designated as special courts to try the suits under Specific Relief Act in respect of contracts relating to infrastructure projects u/s 20B of the Specific Relief Act	Jurisdiction of the Special court(s) mentioned in column no.3
17.	Jaipur Metro-I	1. Additional Sessions Judge No.1 Jaipur Metro.-I 2. Sr. Civil Judge, Jaipur Metro.-I 3. Additional Civil Judge No.1, Jaipur Metro.-I	Municipal Corporation Jaipur Metro. area falling in the jurisdiction of D.J. Jaipur Metro.-I judgeship
17A.	Jaipur Metro-II	1. Additional Sessions Judge No.1 Jaipur Metro.-II 2. Sr. Civil Judge, Jaipur Metro.-II 3. Additional Civil Judge No.1, Jaipur Metro.-II	Municipal Corporation Jaipur Metro. area falling in the jurisdiction of D.J. Jaipur Metro.-II judgeship

By order of the Governor

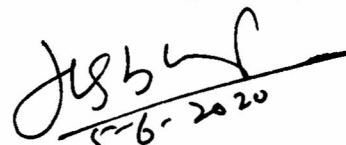

5.6.2020

(Vinod Kumar Bharwani)

Principal Secretary to the Government

Copy forwarded to the following for information and necessary action :-

1. Principal Secretary, H.E. the Governor, Government of Rajasthan.
2. Secretary to Hon'ble Chief Minister, Government of Rajasthan.
3. Special Assistant to Hon'ble Law Minister Government of Rajasthan.
4. Joint Secretary to Chief Secretary, Government of Rajasthan.
5. Registrar General, Hon'ble Rajasthan High Court, Jodhpur.
6. Registrar (Admn.), Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur.
7. District Collector/ Police Commissioner, Jaipur.
8. District & Sessions Judge, Jaipur Metro-I & Jaipur Metro-II.
9. Director General, Police/Jail, Rajasthan Jaipur.
10. Secretary, Law(Litigation) Department, Government Secretariat, Jaipur.
11. Director, Prosecution, Government Secretariat, Jaipur.
12. Director, Department of Public Relation and Information.
13. Programmer, Law & Legal Affairs Department for Publication in E-gazette (With Soft Copy).
14. Guard File.


5.6.2020

(Madhusudan Sharma)

Joint Secretary to the Government